

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1679
TO BE ANSWERED ON 02.07.2019

RELAXATION OF POPULATION NORMS UNDER PMGSY

1679. SHRI TAPIR GAO:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that there are many habitations with less than 250 population which are not eligible under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the hilly State of Arunachal Pradesh as per the existing guidelines;
- (b) whether there is any proposal to relax the population norms under PMGSY specially for the State of Arunachal Pradesh;
- (c) whether the Ministry has any plan to provide connectivity with all weather road to all the left out habitations in Arunachal Pradesh as per 2011 census;
- (d) if not, the alternate policy to provide connectivity to all the left out habitations; and
- (e) the time by which connectivity is likely to be provided to the said habitations?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): All the eligible habitations in the category of 250+ (as per 2001 census) under Pradhan Mantri Gram Sadak Yojana (PMGSY) found feasible to provide connectivity in the State of Arunachal Pradesh have been sanctioned by the Ministry. PMGSY does not provide connectivity to habitations with less than 250 population in Hilly and North Eastern States, including that of Arunachal Pradesh.

(b): No Sir, there is no such proposal under consideration as of now to relax the population norms under PMGSY States including Arunachal Pradesh.

(c) to (e): No Sir, there is no such proposal as of now to provide connectivity with all weather road to all the left out habitations of Arunachal Pradesh as per 2011 Census.
